NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/58,59,60/2017

NAME OF THE APPLICANT

: BINNY LIMITED

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A CISATHY A MARAYANA FOR MAPPLEAGUIS Alison

ORDER

Counsel for petitioner present. This Bench feels that there is some clarifications in relation to the observations made by the ROC in his report dated 5.6.2017 in CA 60 regarding the violations under 292 & 293. The ROC is directed to make the corrections accordingly and send a revised report. Put up on 08.08.2017 at

10.30 A.M. Registry is directed to send letter to R.O.C

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)